

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 65 of 2011

Dated: 22nd November, 2011

Power Grid Corporation of India Limited

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on

13.12.2011.

COURT MASTER